

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 7th May, 2019

NOTIFICATION

In the public interest, the Hon'ble High Court has been pleased to make the transfer and posting orders in respect of the following officers of Tripura Judicial Service, namely: -

Grade-I officers

No.F.13(1)(a)-HC/2019/7985 Shri J.M. Murasing, District & Sessions Judge, North Tripura Judicial District, Dharmanagar is transferred and posted as District & Sessions Judge, Unakoti Judicial District, Kailashahar vice Sri P.K Datta transferred.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri J.M.Murasing as Sessions Judge, Unakoti Sessions Division with Headquarters at Kailashahar with effect from the date of his taking over charge as such.

Shri Murasing is directed to join his new assignment as District & Sessions Judge, Unakoti Judicial District, Kailashahar immediately after leaving his charge with the Civil Judge (Sr. Division) and Assistant Sessions Judge, North Tripura Judicial District, Dharmanagar without availing preparatory leave.

No.F.13(1)(a)-HC/2019/7986 Shri Gautam Sarkar, District & Sessions Judge, Khowai Judicial District is transferred and posted as District & Sessions Judge, North Tripura Judicial District, Dharmanagar vice Shri J.M. Murasing transferred.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Gautam Sarkar as Sessions Judge, North Tripura Sessions Division with Headquarters at Dharmanagar with effect from the date of his taking over charge as such.

Shri Sarkar is directed to join his new assignment as District & Sessions Judge, North Tripura Judicial District with headquarters at Dharmanagar immediately after leaving his charge with the Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), Khowai Judicial District, Khowai without availing preparatory leave.

No.F.13(1)(a)-HC/2019/7987 Shri Pankaj Kr. Datta, District & Sessions Judge, Unakoti Judicial District, Kailashahar is transferred and posted as District & Sessions Judge, Khowai Judicial District, Khowai vice Shri Gautam Sarkar transferred.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Pankaj Kr. Datta as Sessions Judge, Khowai Sessions Division with Headquarters at Khowai with effect from the date of his taking over charge as such.

Shri Pankaj Kr. Datta is directed to join his new assignment immediately after being relieved by Sri J.M. Murasing without availing preparatory leave.

No.F.13(1)(a)-HC/2019/7988 Shri Vishwajeet Pandey, District & Sessions Judge, Sepahijala Judicial District, Sonamura is transferred and posted as Registrar(Judicial), High Court of Tripura, Agartala vice Sri A.Debarma transferred.

Shri Pandey is directed to join his new assignment as Registrar (Judicial), High Court of Tripura immediately after being relieved by Sri Biswajit Palit, transferred and posted as District & Sessions Judge, Sepahijala Judicial District, Sonamura.

No.F.13(1)(a)-HC/2019/7989 Shri Biswajit Palit, Addl. District & Sessions Judge, West Tripura Judicial District, Agartala in Court No.2 is transferred and posted as District & Sessions Judge, Sepahijala Judicial District, Sonamura vice Shri Vishwajeet Pandey transferred.

In exercise of the powers conferred under sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri Biswajit Palit as Sessions Judge, Sepahijala Sessions Division with Headquarters at Sonamura with effect from the date of his taking over charge as such.

Shri Palit is directed to join his new assignment as District & Sessions Judge, Sepahijala Judicial District, Sonamura immediately after leaving his charge with the officer as may be arranged by the District & Sessions Judge, West Tripura Judicial District, Agartala without availing preparatory leave.

No.F.13(1)(a)-HC/2019/ 7990 Shri S. Sharma Roy, Addl. District & Sessions Judge, West Tripura Judicial District, Agartala is transferred and posted as Member Secretary, Tripura State Legal Services Authority, Agartala on deputation vice Sri Ashutosh Pandey transferred.

Shri Sharma Roy is directed to join his new assignment immediately on being appointed by the State Government as Member Secretary, Tripura State Legal Services Authority, Agartala after handing over his charge to the officer as may be arranged by the District & Sessions Judge, West Tripura Judicial District, Agartala.

No.F.13(1)(a)-HC/2019/7991 Shri Ashutosh Pandey, Member Secretary, Tripura State Legal Services Authority is transferred and posted as Addl. District & Sessions Judge, West Tripura Judicial District, Agartala, in Court No.3 vice Shri S.Sharma Roy, transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri **Ashutosh Pandey** as Addl. Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

Shri Pandey is directed to join his new assignment as Addl. District & Sessions Judge, West Tripura Judicial District, Agartala immediately after being relieved by Shri S.Sharma Roy.

No.F.13(1)(a)-HC/2019/7992 Shri Angshuman Debarma, Registrar (Judicial), High Court of Tripura, Agartala is transferred and posted as Addl. District & Sessions Judge, Sepahijala Judicial District at Bishalgarh in the existing vacancy.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Shri **Angshuman Debarma** as Addl. Sessions Judge, Sepahijala Sessions Division with Headquarters at Bishalgarh with effect from the date of his taking over charge as such.

Shri Debbarma is directed to join his new assignment as Addl. District & Sessions Judge, Bishalgarh, Sepahijala Judicial District, immediately after being relieved by Shri V. Pandey.

No.F.13(1)(a)-HC/2019/7993 **Shri Sanjay Bhattacharjee**, Addl. District & Sessions Judge, West Tripura Judicial District, Agartala, Court No.5 is transferred and posted as Judge, Family Court, Dhalai Judicial District, Ambassa in the existing vacancy.

Shri Bhattacharjee is directed to join his new assignment immediately after being appointed as Judge, Family Court, Dhalai Judicial District at Ambassa by the State Government in terms of Section 4 of the Family Courts Act, 1984 leaving his charge with the officer as may be arranged by the District & Sessions Judge, West Tripura Judicial District, Agartala without availing preparatory leave. Till he is appointed as Judge, Family Court, Ambassa, Dhalai Judicial District, Sri Bhattacharjee will function as Addl. District & Sessions Judge, Ambassa, Dhalai Judicial District in the vacant court.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint **Shri Sanjay Bhattacharjee** as Addl. Sessions Judge, Dhalai Sessions Division with Headquarters at Ambassa with effect from the date of his taking over charge as such and until he is appointed by the State Government as Judge, Family Court, Ambassa, Dhalai Judicial District.

No.F.13(1)(a)-HC/2019/7994 **Shri Gobinda Das**, Chief Judicial Magistrate-cum-Civil Judge(Sr.Div), North Tripura Judicial District, Dharmanagar, an officer in Grade-I of Tripura Judicial Service, is transferred and posted as Addl. District & Sessions Judge, West Tripura Judicial District, Agartala in Court No.5 vice Sri Sanjay Bhattacharjee transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint **Shri Gobinda Das** as Addl. Sessions Judge, West Tripura Sessions Division with Headquarters at Agartala with effect from the date of his taking over charge as such.

Shri Das is directed to join his new assignment as Addl. District & Sessions Judge, West Tripura Judicial District, Agartala in Court No.5 immediately after handing over his charge with Smt. A.Debroy, Judicial Magistrate First Class –cum-Civil Judge(Jr.Div.), Dharmanagar, North Tripura Judicial District.

Grade-II officers

No.F.13(1)(a)-HC/2019/7995 **Shri V.P.Debbarma**, Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), South Tripura Judicial District, Belonia is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), North Tripura Judicial District, Dharmanagar vice Shri Gobinda Das transferred.

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint **Shri Debbarma** as Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), North Tripura Judicial District, Dharmanagar with Headquarters at Dharmanagar with effect from the date of his taking over charge as such.

Shri Debbarma is directed to join his new assignment as Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), North Tripura Judicial District, Dharmanagar after handing over his charge to the Civil Judge(Sr.Div.) –cum-Assistant Sessions Judge, South Tripura Judicial District, Belonia immediately without availing preparatory leave.

No.F.13(1)(a)-HC/2019/7996 **Shri Debashish Kar**, Civil Judge(Sr.Div.) -cum-Assistant Sessions Judge, West Tripura Judicial District, Agartala, (Court No.1) is transferred and posted as Civil Judge(Sr.Div.) -cum-Assistant Sessions Judge, Dhalai Judicial District, Ambassa in the existing vacancy.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint **Shri Kar** as Assistant Sessions Judge, Dhalai Judicial District with Headquarters at Ambassa with effect from the date of his taking over charge as such.

Shri Kar is directed to join his new assignment as Civil Judge(Sr.Div.) -cum-Assistant Sessions Judge, Dhalai Judicial District, Ambassa in the existing vacancy immediately on being relieved by Smt. Mout Banerjee, transferred without availing preparatory leave.

No.F.13(1)(a)-HC/2019/7997 **Smt. Mou Banerjee**, Principal Counsellor, Family Court, Udaipur is transferred and posted as Civil Judge(Sr.Div.) -cum-Assistant Sessions Judge, West Tripura Judicial District, Agartala in Court No.1 vice Sri Debashish Kar transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint **Smt. Mou Banerjee** as Assistant Sessions Judge, West Tripura Judicial District with Headquarters at Agartala with effect from the date of her taking over charge as such.

Smt. Banerjee is directed to join her new assignment as Civil Judge(Sr.Div.) –cum-Assistant Sessions Judge, West Tripura Judicial District, Agartala in Court No.1 immediately after handing over her charge to the Civil Judge (Sr.Div.) -cum-Assistant Sessions Judge, Udaipur without availing preparatory leave.

No.F.13(1)(a)-HC/2019/7998 **Shri Sunil Kumar Singh**, District Secretary, District Legal Services Authority, West Tripura, Agartala is transferred and posted as Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), South Tripura Judicial District, Belonia vice Shri V.P.Debbarma transferred.

In exercise of the powers conferred under sub-section (1) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint **Shri Sunil Kumar Singh** as Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), South Tripura Judicial District, Belonia with Headquarters at Belonia with effect from the date of his taking over charge as such.

Shri Singh is directed to join his new assignment as Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), South Tripura Judicial District, Belonia immediately on being relieved by Shri Shaurav Saha, transferred, without availing preparatory leave.

No.F.13(1)(a)-HC/2019/7999 **Shri Soumya Bikash Das**, District Secretary, District Legal Services Authority, Gomati Judicial District, Udaipur is transferred and posted as Principal Counsellor, Family Court, Agartala vice Shri Tapan Debbarma transferred.

Shri Das is directed to join his new assignment as Principal Counsellor, Family Court, Agartala immediately after being relieved by Shri Tapan Debbarma, transferred without availing preparatory leave.

No.F.13(1)(a)-HC/2019/8000 Shri Tapan Debbarma, Principal Counsellor, Family Court, Agartala is transferred and posted as District Secretary, District Legal Services Authority, Gomati Judicial District vice Sri Soumya Bikash Das transferred.

Shri Tapan Debbarma is directed to join his new assignment as District Secretary, District Legal Services Authority, Gomati Judicial District immediately after handing over his charge to an officer as may be arranged by the District & Sessions Judge, West Tripura, without availing preparatory leave.

No.F.13(1)(a)-HC/2019/8001 Shri Motom Debbarma, Civil Judge(Sr.Div.) and Assistant Sessions Judge, West Tripura Judicial District, Agartala, Court No.2 is transferred and posted as Principal Counsellor, Family Court, Udaipur vice Smt. Mou Banerjee transferred.

Shri Motom Debbarma is directed to join his new assignment as Principal Counsellor, Family Court, Udaipur immediately after being relieved by Shri Subhadeep Saha, transferred, without availing preparatory leave.

No.F.13(1)(a)-HC/2019/8002 Shri Subhadeep Saha, SDJM-cum-Civil Judge(Jr.Div.), Kamalpur, Unakoti judicial District, an officer in Grade-II of Tripura Judicial Service is transferred and posted as Civil Judge(Sr.Div.) and Assistant Sessions Judge, West Tripura Judicial District, Agartala in Court No.2 vice Shri Motom Debbarma transferred.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint **Shri Subhadeep Saha** as Civil Judge (Sr.Div.) –cum- Assistant Sessions Judge, West Tripura Judicial District, Agartala in Court No.2 with Headquarters at Agartala with effect from the date of his taking over charge as such.

Shri Saha is directed to join his new assignment as Civil Judge(Sr.Div.) and Assistant Sessions Judge, West Tripura Judicial District, Agartala, Court No.2 immediately after handing over his charge to Sri Divya Prakash Misra, Civil Judge (Jr.Div.) and JM 1st Class, Kamalpur, without availing preparatory leave.

No.F.13(1)(a)-HC/2019/8003 Shri Shaurav Saha, Civil Judge(Jr.Div.)-cum-JM First Class, Agartala, West Tripura Judicial District, an officer in Grade-II of Tripura Judicial Service is transferred and posted as District Secretary, District Legal Services Authority, Agartala, West Tripura Judicial District vice Shri S.K.Singh transferred.

Shri Saha is directed to join his new assignment as District Secretary, District Legal Services Authority, Agartala, West Tripura Judicial District immediately after handing over his charge to the officer as may be arranged by the District & Sessions Judge, West Tripura Judicial District, Agartala.

No.F.13(1)(a)-HC/2019/8004 Smt. Hena Begam, Civil Judge(Jr.Div.)-cum-JM First Class, Belonia, South Tripura Judicial District, an officer in Grade-II of Tripura Judicial Service, is transferred and posted as District Secretary, District Legal Services Authority, Belonia, South Tripura Judicial District in the existing vacancy

Smt. Hena Begam is directed to join her new assignment as District Secretary, District Legal Services Authority, Belonia, South Tripura Judicial District immediately on being relieved by Sri Saikat Das, transferred.

Grade-III officers

No.F.13(1)(a)-HC/2019/8005 **Smt. Lopamudra Dasgupta**, Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Dharmanagar, North Tripura Judicial District is transferred and posted as Sub-Divisional Judicial Magistrate-cum-Civil Judge(Jr.Div.), Kamalpur, Dhalai Judicial District vice Shri Subhadeep Saha transferred.

In exercise of the powers conferred under sub-section (3) of Section 12 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to designate **Smt. Lopamudra Dasgupta** as Sub-Divisional Judicial Magistrate-cum-Civil Judge(Jr.Div.), Kamalpur, Dhalai Judicial District with effect from the date of her taking over charge as such

Smt. Dasgupta is directed to join her new assignment after handing over her charge to Smt. Anindita Debroy, JM 1st Class-cum- Civil Judge (Jr.Div.), Dharmanagar, without availing preparatory leave.

No.F.13(1)(a)-HC/2019/8006 **Sri Saikat Das**, **SDJM-cum-Civil Judge(Jr.Div.)**, Sabroom , South Tripura Judicial District is transferred and posted as Civil Judge(Jr.Div.)-cum-JM First Class, Belonia, South Tripura Judicial District vice Smt.Hena Begam transferred.

In exercise of the powers conferred under Section 11 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to confer the powers of the Judicial Magistrate, First Class to **Sri Saikat Das** to exercise such powers in South Tripura Judicial District from the date of his taking over the charge as such.

Sri Saikat Das is directed to join his new assignment without availing preparatory leave after handing over his charge to Sri Rajarshi Chakraborty, Civil Judge (Jr.Div.) -cum- JM First Class who will be holding the concurrent charge of SDJM –cum-Civil Judge(Jr.Div.), Sabroom until further order.

Sd/-

(S. G. Chattopadhyay)
Registrar General

No.F.13(1)(a)-HC/19/8007-51

Dated, Agartala, the 7th May, 2019

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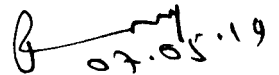
1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Accountant General, Tripura, Agartala.
4. **The LR & Principal Secretary**, Law Department, Government of Tripura, Agartala for information and necessary action. He is requested to take immediate steps for issuing Notification appointing **Shri S.Sharma Roy as Member Secretary, Tripura State Legal Services Authority in terms of Section 6 (3) of the Legal Services Authorities Act, 1987 and Sri Sanjay Bhattacharjee as Judge, Family Court, Ambassa in Dhalai Judicial District in terms of Section 4 of the Family Courts Act, 1984** so that they can join their new assignment immediately.
5. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.

6. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura for information and necessary action.
7. The Registrar (Vigilance), High Court of Tripura, Agartala.
8. The Registrar (Judicial), High Court of Tripura, Agartala.
9. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
10. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
11. The Judge, Family Court, Kailashahar, Unakoti Judicial District/Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District.
12. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division)**, North Tripura Judicial District, Dharmanagar/ South Tripura Judicial District, Belonia/ Dhalai Judicial District, Ambassa/ West Tripura Judicial District, Agartala/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar.
15. All Deputy Registrars, High Court of Tripura, Agartala.

For Information and strict compliance to:

16. **Shri J.M. Murasing**, District & Sessions Judge, North Tripura Judicial District, Dharmanagar.
17. **Shri Gautam Sarkar**, District & Sessions Judge, Khowai Judicial District, Khowai.
18. **Shri Pankaj Kr. Datta**, District & Sessions Judge, Unakoti Judicial District, Kailashahar .
19. **Shri Vishwajeet Pandey**, District & Sessions Judge, Sepahijala Judicial District, Sonamura.
20. **Shri Biswajit Palit**, Addl. District & Sessions Judge, West Tripura Judicial District, Agartala.
21. **Shri S.Sharma Roy**, Addl. District & Sessions Judge, West Tripura Judicial District, Agartala.
22. **Shri Ashutosh Pandey**, Member Secretary, Tripura State Legal Services Authority.
23. **Shri Angshuman Debbarma**, Registrar (Judicial), High Court of Tripura, Agartala.
24. **Shri Sanjay Bhattacharjee**, Addl. District & Sessions Judge, West Tripura Judicial District, Agartala, Court No.5.
25. **Shri Gobinda Das**, Chief Judicial Magistrate-cum-Civil Judge(Sr.Div), North Tripura Judicial District, Dharmanagar, an officer in Grade-I of Tripura Judicial Service.
26. **Shri V.P.Debbarma**, Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.), South Tripura Judicial District, Belonia .
27. **Shri Debashish Kar**, Civil Judge(Sr.Div.)-cum-Assistant Sessions Judge, West Tripura Judicial District, Agartala, Court No.1.
28. **Shri Mou Banerjee**, Principal Counsellor, Family Court, Udaipur, Gomati Judicial District.
29. **Shri Sunil Kumar Singh**, District Secretary, District Legal Services Authority, West Tripura, Agartala.
30. **Shri Soumya Bikash Das**, District Secretary, District Legal Services Authority, Gomati Judicial District, Udaipur.
31. **Shri Tapan Debbarma**, Principal Counsellor, Family Court, Agartala.

32. **Shri Motom Debbarma**, Civil Judge(Sr.Div.) and Assistant Sessions Judge, West Tripura Judicial District, Agartala, Court No.2.
33. **Shri Subhadeep Saha**, SDJM-cum-Civil Judge(Jr.Div.), Kamalpur, Unakoti judicial District, an officer in Grade-II of Tripura Judicial Service
34. **Shri Shaurav Saha**, Civil Judge(Jr.Div.)-JM 1st Class, Agartala, West Tripura Judicial District, an officer in Grade-II of Tripura Judicial Service.
35. **Smt. Hena Begam**, Civil Judge(Jr.Div.)-JM 1st Class, Belonia, South Tripura Judicial District, an officer in Grade-II of Tripura Judicial Service
36. **Smt. Lopamudra Dasgupta**, Civil Judge(Jr.Div.)-cum-Judicial Magistrate 1st Class, Dharmanagar, North Tripura Judicial District
37. **Sri Saikat Das**, SDJM-cum-Civil Judge(Jr.Div.), Sabroom , South Tripura Judicial District.
38. The Treasury Officer, Treasury No.I & II. Agartala, West Tripura Revenue District.
39. The Treasury Officer, Belonia, South Tripura Revenue District/ Kailashahar, Unakoti Revenue District/ Dhalai Revenue District, Ambassa/ Khowai, Khowai Revenue District/ Dharmanagar, North Tripura Revenue District /Udaipur, Gomati Revenue District/ Sonamura, Sepahijala Revenue District.
40. **Sub Treasury Officer**, Bishlargarh, Kamalpur, Sabroom.
41. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
42. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in official Website of the High Court.
43. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala.
44. Personal file of the Officers concerned.
45. ORDER FILE.



Registrar General